

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.183/Chd/CHD/2021**

**Under Section 94 of the IBC, 2016**

**In the matter of:-**

Neeraj Bansal

...Petitioner

Due to paucity of time, the matter could not be taken up, hence  
adjourned to 03.12.2021.

Sd/-  
Designated Registrar

October 06<sup>th</sup>, 2021  
AV